

ITEM NO.37

COURT NO.12

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5988/2019

ANIMAL WELFARE BOARD OF INDIA

Appellant(s)

VERSUS

PEOPLE FOR ELIMINATION OF STRAY TROUBLES. & ORS.

Respondent(s)

(IA No. 89077/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 74085/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 22823/2022 - CLARIFICATION/DIRECTION
IA No. 77765/2018 - CLARIFICATION/DIRECTION
IA No. 10871/2018 - EXEMPTION FROM FILING O.T.
IA No. 10860/2018 - EXEMPTION FROM FILING O.T.
IA No. 112528/2018 - EXEMPTION FROM FILING O.T.
IA No. 5/2016 - INTERVENTION APPLICATION
IA No. 17594/2022 - INTERVENTION APPLICATION
IA No. 4/2015 - INTERVENTION APPLICATION
IA No. 2/2015 - INTERVENTION APPLICATION
IA No. 112525/2018 - INTERVENTION APPLICATION
IA No. 77761/2018 - INTERVENTION APPLICATION
IA No. 74076/2018 - INTERVENTION/IMPLEADMENT
IA No. 172708/2019 - INTERVENTION/IMPLEADMENT
IA No. 89076/2022 - INTERVENTION/IMPLEADMENT
IA No. 7/2016 - PERMISSION TO FILE ANNEXURES)

WITH

C.A. No. 5947/2019 (XI-A)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 187131/2019

IA No. 187131/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

C.A. No. 5950/2019 (XI-A)

C.A. No. 5949/2019 (XI-A)

C.A. No. 5956/2019 (XI-A)

C.A. No. 5951/2019 (XI-A)

C.A. No. 5952/2019 (XI-A)

C.A. No. 5953/2019 (XI-A)

C.A. No. 5955/2019 (XI-A)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 187109/2019

IA No. 187109/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

C.A. No. 5948/2019 (XI-A)

C.A. No. 5954/2019 (XI-A)

W.P.(C) No. 319/2020 (PIL-W)
(IA No. 24146/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1439/2019 (PIL-W)
(FOR EXEMPTION FROM FILING O.T. ON IA 188586/2019
FOR EXEMPTION FROM FILING O.T. ON IA 119635/2020
IA No. 119635/2020 - EXEMPTION FROM FILING O.T.
IA No. 188586/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2677/2022 (IX)
IA No. 108497/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 599/2015 (PIL-W)
(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015
FOR ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015
FOR ON IA 4/2015
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 6/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 8/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 9/2016
FOR EXEMPTION FROM FILING O.T. ON IA 10/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 11/2016
FOR ON IA 12/2016
FOR ON IA 13/2016
FOR ON IA 14/2016

C.A. No. 5990/2019 (III)

C.A. No. 5992/2019 (III)
(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2015
FOR ON IA 3/2016
IA No. 2/2015 - PERMISSION TO FILE ANNEXURES)

C.A. No. 5991/2019 (III)

C.A. No. 6042/2019 (III)
(FOR CONDONATION OF DELAY IN FILING ON IA 1/2010
IA No. 1/2010 - CONDONATION OF DELAY IN FILING)

C.A. No. 5989/2019 (III)
(FOR ON IA 52426/2017)

C.A. No. 6551/2019 (IV-A)
(FOR VACATING STAY ON IA 108994/2019
IA No. 108994/2019 - VACATING STAY)

C.A. No. 6552/2019 (IV-A)
(and IA No.100795/2017-VACATING STAY and Statement of Objections

filed on behalf of Respondent no. 3.
IA No. 100795/2017 - VACATING STAY)

C.A. No. 6553/2019 (IV-A)
(FOR VACATING STAY ON IA 108987/2019
FOR CLARIFICATION/DIRECTION ON IA 697/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 700/2021
IA No. 697/2021 - CLARIFICATION/DIRECTION
IA No. 700/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 108987/2019 - VACATING STAY)

C.A. No. 5930/2019 (XIV-A)

C.A. No. 5972/2019 (XI-A)
(MR. V. K. BIJU, ADVOCATE IMPLEADING AS A PARTY RESPONDENT. and IA
No.99975/2017-PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 29261/2017 - IMPLEADMENT
IA No. 4/2016 - INTERVENTION APPLICATION
IA No. 3/2016 - INTERVENTION APPLICATION
IA No. 2/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 99975/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(C) No. 805/2015 (PIL-W)
(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015
FOR ON IA 2/2015
FOR ON IA 3/2017
FOR ON IA 4/2017
FOR ON IA 5/2017
FOR ON IA 6/2017
FOR AMENDMENT OF THE PETITION ON IA 7/2017
FOR ON IA 8/2017
FOR EXEMPTION FROM FILING O.T. ON IA 9/2017
FOR INTERVENTION/IMPLEADMENT [Application for impleadment as party
respondent] ON IA 47777/2017 and IA No.80873/2017-DELETING THE NAME
OF RESPONDENT
IA No. 7/2017 - AMENDMENT IN CAUSE TITLE
IA No. 9/2017 - EXEMPTION FROM FILING O.T.
IA No. 47777/2017 - INTERVENTION/IMPLEADMENT
IA No. 1/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 808/2015 (PIL-W)
(FOR DISPENSING WITH SERVICE OF NOTICE ON IA 2/2015)

Date : 09-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE J.K. MAHESHWARI

Counsel for the parties:

Mr. Ajit Sharma, AOR

Mr. Chander Uday Singh, Sr. Adv.
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Mr. Akhil Abraham Ray, Adv.
M/S. K J John And Co, AOR

Ms. Aparna Bhat, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Siddhesh Kotwal, Adv.
Mr. Akash Singh, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Manoj V. George, Adv.
Ms. Shilpa Liza George, Adv.
Mr. KM Vignesh Ram, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Sidharth Luthra, Sr. Adv.
Ms. Manisha T. Karia, AOR
Ms. Sukhda K., Adv.
Ms. Nidhi Nagpal, Adv.
Mr. Adarsh Kumar, Adv.

Petitioner-in-person

Mr. B. Karunakaran, Adv.
Mr. Kannan, Adv.
Mr. K. Balambigai, Adv.
Mr. M. Dinesh Kumar, Adv.

Mr. V. Giri, Sr. Adv.,
Mr. C. K. Sasi, AOR
Mr. Abdulla Naseeh V.T., Adv.
Ms. Meena K. Poullose, Adv.

Mr. Nirnimesh Dube, Adv.
Mr. Ankur S. Kulkarni, Adv.
Mr. Amol Chitale, Adv.
Ms. Sonia Dube, Adv.
Mr. Susheel Joseph Cyriac, Adv.
Ms. Uditha Chakravarthy, Adv.
M/S. Lex Regis Law Offices, AOR

Mr. Shreekant Neelappa Terdal, AOR

Mr. Vikrant Singh Bais, AOR

Mr. V. K. Biju, AOR
Ms. Swathi H. Rasad, Adv.
Ms. Ria Sachthey, Adv.
Mr. Chetanya Singh, Adv.
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Abhay Pratap Singh, Adv.
Mr. Ranjeet Bharti, Adv.
Ms. Rubina Jawed, Adv.

Mr. Sidharth Luthra, Sr. Adv.
Mr. Anmol , Adv.
Cheshta Jetly, Adv.
Mr. Karanvir Gogia, Adv.

Mr. Hardeep Singh Anand, AOR

Ms. Liz Mathew, AOR

Mr. Guntur Prabhakar, AOR

Mr. Gaurav Agrawal, AOR

Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

Mr. Ratnesh Kumar Shukla, AOR

Mr. Ramesh Babu M. R., AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Shibashish Misra, AOR
Mr. Chandan Kumar Mandal, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Ms. Limayinla Jamir, Adv.

Mr. Ashok Kumar Singh, AOR

Mr. B. Balaji, AOR

Mr. Satya Mitra, AOR

Ms. Hemantika Wahi, AOR

Ms. Uma Devi. M, AOR

Ms. Ruchi Kohli, AOR

Mr. V. N. Raghupathy, AOR

Ms. Anushree Prashit Kapadia, AOR

Mr. Raghvenra Kumar, Adv.

Mr. Anand Kumar Dubey, Adv.

Mr. Rajiv Kumar Sinha, Adv.

Mr. Simanta Kumar, Adv.

Ms. Rajlakshmi Singh, Adv.

Mr. Sunil Saraogi, Adv.

Mr. Varun Singh, Adv.

Mr. Amit K. Pateria, Adv.

Mr. Jainendra Ojha, Adv.

Mr. Narendra Kumar, AOR

Mr. Ranjan Mukherjee, AOR

Mr. Kunal Chatterji, AOR

Ms. Maitrayee Banerjee, Adv.

Mr. Rohit Bansal, Adv.

Mr. Subrat Birla, Adv.

Ms. Neelam Sethi, Adv.

Ms. Aswathi M.k., AOR

Mr. Shree Pal Singh, AOR

Mr. Sunil Fernandes, AOR

Mr. Dinesh Kumar Garg, AOR

Mr. Pahlad Singh Sharma, AOR

Ms. Jasmine Damkewala, AOR

Mr. Chanchal Kumar Ganguli, AOR

Ms. G. Indira, AOR

M/S. Arputham Aruna And Co, AOR

Mr. V. K. Biju, AOR

Mr. Anil Grover, AAG, Haryana

Mr. Ajit Bhasme, Sr. Adv.

Ms. Noopur Singhal, Adv.

Mr. Satish Kumar, Adv.

Mr. Sanjay Kumar Visen, AOR

Mr. Mukesh Kumar Pandey, Adv.

Mr. Rahul Khurana, Adv.

Ms. Ritu Rastogi, Adv.

Mr. Amit Sharma, Adv.
Mr. Suresh Kumar Bhan, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Atul Yeshwasnt Chitale, Sr. Adv.
Ms. Tanvi Kakar, Adv.
Mrs. Suchitra Atul Chitale, AOR

Mr. Abhinav Mukerji, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. C. K. Sasi, AOR

Mr. Mohan V. Katarki, Sr. Adv.
Mr. Subash Chandra Sagar, Adv.
Mr. Hemant Kumar Sagar, Adv.
Mr. E. C. Vidya Sagar, AOR
Mr. Vinayak Mohan, Adv.

Mr. Vishal Arun, AOR

Mr. M. Gireesh Kumar, Adv.
Mr. Ankur S. Kulkarni, Adv.
Ms. Puspita Basak, Adv.

Mr. Varinder Kumar Sharma, AOR

Mr. Sureshan P., AOR

Ms. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Ms. Manisha T. Karia, AOR

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.

Mr. Sourav Roy, AOR
Mr. Kaushal Sharma, Adv.
Mr. Prabudh Singh, Adv.

Mr. Shreekant Neelappa Terdal, AOR

Mr. Sumeer Sodhi, AOR

Mr. Shuvodeep Roy, Adv.
Mr. Arnav Singh Deo, Adv.

Mr. Ajay K. Agrawal, AOR

Mr. Sanjay Sarin, Adv.
Mr. Munawwar Naseem, Adv.
Ms. Sanjna Dua, Adv.
Mr. Rohin Oza, Adv.

Mr. Suhas Kadam, Adv.
M/S. Black & White Solicitors, AOR

Mr. Anand Grover, Sr. Adv.
Ms. Varnika Singh, Adv.
Ms. Deeksha Aggarwal, Adv.
Mr. Satyam Thareja, AOR

Mr. Lakshmeesh S. Kamath, AOR
Ms. Samriti Ahuja, Adv.

Mr. Harsh Parashar, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupam Ngangom, Adv.
Mr. Wahengbam Immanuel Meitei, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. Upendra Mishra, Adv.
Mr. T.K. Nayak, Adv.
Mr. K.V. Kharlyngdoh, Adv.
Mr. Marbiang Khongwir, Adv.

Mr. Som Raj Choudhury, AOR
Ms. Shrutee Aradhana, Adv.

Mr. D.Kumanan, AOR

Mr. Aravindh S., AOR
Mr. Abbas B., Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. S.. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.
Mr. P. Mohith Rao, Adv.

Mr. Gopal Singh, AOR

Mr. M. Shoeb Alam, AOR

Mr. Ajay Pal, AOR

Mr. Ajay Singh, Adv.
Mr. Ram Kumar, Adv.
Mr. Vivek Narayan Sharma, AOR

Mr. Pai Amit, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mrs. Anil Katiyar, AOR

Mr. Tushar Mehta, S.G.
Mr. K.M. Natraj, ASG
Mr. Vikramjit Banerjee, ASG
Ms. Indira Bhakar, Adv.
Mr. Mukesh Kr. Verma, Adv.
Ms. Namrata Bhatnagar, Adv.
Mr. R.R. Rajesh, Adv.
Mr. Kanu Agarwal, Adv.
Mr. S.K. Singhanian, Adv.
Mr. Shetty Udaysagar, Adv.
Mr. Shubhranshu Padhi, Adv.
Mr. Anuj Srinivas Udapa, Adv.
Mr. Nakul Chengappa K.K., Adv.
Mr. Vatsal Joshi, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Chitransh Sharma, Adv.
Mr. Gurmeet Singh Makker, AOR

Ms. Radhika Chaturvedi, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Niharika Dwivedi, Adv.
Ms. Madhumita Sukla, Adv.
Ms. Mirdula Singh, Adv.

Mr. V. Chitambareesh, Sr. Adv.
Mr. Karthik S.D., Adv.
Mr. C. Govind Venugopal, Adv.
Mr. Ashok Sood S., Adv.
Mr. John Mathew, AOR

Mr. D. Kumanan, AOR
Mr. Sheikh E. Kalia, Adv.

Mr. Ankit Goel, AOR

Mr. S. C. Birla, AOR

Dr. L.S. Chaudhary, Adv.
Mr. Viresh Upadhyay, Adv.
Mr. Ajay Chaudhary, Adv.
Mr. Ashwani Kumar Dubey, AOR

Mr. Alok Gupta, AOR

Mrs. D. Geetha, Adv.

Ms. Aswathi M.K., AOR

Mr. Gopal Prasad, AOR

Mmr. Krishnan Venugopal, Sr. Adv.

Ms. Debmala Banerjee, Adv.

Mr. Kartik Bhatnagar, Adv.

Mr. Rohan Sharma, Adv.

Mr. Anmol, Adv.

Mr. Nicholas Chaudhary, Adv.

Mr. Shereesh Chadha, Adv.

Ms. Esha Dutta, Adv.

S. Karanjawala & Co., AOR

Mr. Anand Grover, Sr. Adv.

Ms. Astha Sharma, AOR

Mr. Ravinder Singh, Adv.

Ms. Raveesha Gupta, Adv.

Ms. Mantika Haryani, Adv.

Mr. Sanjeev Kaushik, Adv.

Mr. Shreyas Awasthi, Adv.

Mr. Vishnu Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List for direction and interim orders on 28.09.2022.

In the meanwhile, the parties are at liberty to file a short synopsis with regard to the interim relief and order.

All applications for intervention are allowed.

We would also request Justice Siri Jagan Committee to file status report at least 7 days before the next date of hearing. An e-copy of the report will be made available to the learned counsel for the parties.

(SUSHIL KUMAR RAKHEJA)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)